

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.335/UHC/Admin.A/2021

Dated: Sept.29, 2021

Ms. Rama Pandey, Additional District & Sessions Judge, Tehri Garhwal is conferred with the powers to dispose of the administrative & financial matters (as Drawing and Disbursing Officer) of Tehri Garhwal Judgeship until posting of District & Sessions Judge, Tehri Garhwal or further orders, whichever is earlier.

By Order of Hon'ble the Chief Justice,

Sd/-
(Dhananjay Chaturvedi)
Registrar General

No.4741/UHC/Admin.A/2021

Dated: Sept.29, 2021.

Copy forwarded for information and necessary action to: -

1. Ms. Rama Pandey, Additional District & Sessions Judge, Tehri Garhwal.
2. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Secretary to Hon'ble the Governor of Uttarakhand, Rajbhawan, Dehradun.
6. Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
7. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
8. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
9. All the District & Sessions Judges, Uttarakhand for information.
10. Principal Judge, Family Court, Dehradun and all the Judges, Family Courts of State Judiciary for information.
11. Director, Uttarakhand Judicial and Legal Academy, Bhowali, Distt. Nainital for information.
12. Member Secretary, Uttarakhand State Legal Services Authority, ADR Centre, High Court Campus, Nainital for information.
13. All the Registrars of the Court.
14. Officer on Special Duty, High Court of Uttarakhand.
15. P.P.S. to Hon'ble the Chief Justice.
16. P.S./P.A. to Hon'ble Judges of the Court with the request to place it before His Lordships for kind perusal.
17. P.S. to Registrar General.
18. Chief Treasury Officer Tehri Garhwal.
19. Assistant Registrar (I.T.), High Court of Uttarakhand, Nainital with the request to upload it on the website of the Court.
20. Guard File/Personal File.

**Deputy Registrar
Admin.A**